

The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (Shri Gajendra Prasad Sinha): (a) Yes, Sir.

(b) A statement giving the information is laid on the Table of the House. [See Appendix II, annexure No. 59].

Shri Ram Krishan Gupta: In the statement I find that ore reserves will be assessed. May I know whether any step has been taken in this direction so far?

Shri Gajendra Prasad Sinha: A preliminary survey of the ore reserves has already been done and still being continued by the Indian Bureau of Mines.

Insurance of Ships against War Risk

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*630. { **Shri Radha Raman:**
Shri Shree Narayan Das:
Shri Ram Krishan Gupta:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 1585 on the 18th April, 1961 and state:

(a) whether the proposal for the insurance of ships against war risk has been finally considered; and

(b) if so, the nature of the decision taken?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) No, Sir.

(b) does not arise.

Shri Radha Raman: May I know whether in the near future the Government proposes to have such insurance effected in Indian companies?

Shrimati Tarkeshwari Sinha: The whole question is under examination.

श्री रघुनाथ सिंह : मैं यह जानना चाहता हूँ कि भारतीय जहाजों का जो इश्योरेंस

होता है तो हिन्दुस्तानी इश्योरेंस कम्पनियों में उन के इश्योरेंस का क्या परसेंटेज है ?

श्रीमती तारकेश्वरी सिन्हा : उस का परसेंटेज तो अभी मेरे पास नहीं है पर वह वह बहुत कम है । उस की फीगर्स मेरे पास इस समय नहीं हैं पर मैं उन को दे दूंगी । हिन्दुस्तानी इश्योरेंस कम्पनियों में नाम मात्र का ही इश्योरेंस हुआ है ।

श्री रघुनाथ सिंह : मैं यह जानना चाहता हूँ कि हिन्दुस्तानी जहाज जो हैं उन में से करीब ६० प्रतिशत फौरन इश्योरेंस कम्पनियों में इश्योर्ड होते हैं तो क्यों नहीं उन का हिन्दुस्तानी इश्योरेंस कम्पनियों में इश्योरेंस हों ? इस के वाम्ने आप की तरफ से क्या प्रबन्ध हो रहा है ?

श्रीमती तारकेश्वरी सिन्हा : उस के बारे में माननीय सदस्य को मालूम है कि कुछ महीने पहले एक विल भी हुआ उस में आया था और वह एक्ट भी बन गया है । हम यहीं कोशिश कर रहे हैं कि उन का इश्योरेंस हम अपने यहाँ कर सकें । एल० आर्इ० सी० की जो एक बौडी है उस के द्वारा इस बात की हम कोशिश कर रहे हैं ।

Shri Hem Barua: May I know whether it is a fact that ships belonging to the Eastern and Western Shipping Corporation are insured with foreign insurers and if so, may I know what is the amount of premium that is paid by Indian shipping companies to foreign insurers?

Shrimati Tarkeshwari Sinha: There are two types of insurance. It is true that Indian ships are being insured in foreign countries. In the U.K. two Indian ships are insured with the Mutuals, that is one of the War Risks Clubs, as they are called. The other Indian ships are insured in the open market. The open market rate is 20 per cent and the percentage rate at which insurance takes place in the War Risks Club is .0125 per cent. That is exactly the position.

Shri Hem Barua: The question is, I am interested in finding the foreign exchange that is involved and all that. That why I want to know what is the amount of premium that the Indian shipping companies which insure with British companies and foreign companies, pay.

Shrimati Tarkeshwari Sinha: That is exactly what I said.

Mr. Speaker: He wants to know the total amount.

Shrimati Tarkeshwari Sinha: The total amount is not with me. If they are insured in the open market, they are insured at the rate of 20 per cent premium.

Mr. Speaker: She does not have the information.

Taxation Advisory Body

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*631. { **Shri Ram Krishan Gupta:**
Sardar Iqbal Singh:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 649 on the 7th March, 1961 and state the further progress since made in setting up of a Direct Taxes Central Advisory Committee?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): By their Resolution dated the 1st August, 1961, the Government have constituted a Direct Taxes Advisory Committee at the Centre. A press note has been issued on the 5th August, 1961 announcing the names of the non-official members of the first committee set up under the Resolution. Copies of the Resolution and Press Note are placed on the Table of the House. [See Appendix II, annexure No. 60].

Shri Ram Krishan Gupta: From the statement I find that the non-official nominated members will consist of four Members of Parliament and six representatives of commerce and Industry, professions and other interests.

May I know what are these other interests and whether they will include small assesseees also?

Shrimati Tarkeshwari Sinha: Four Members of Parliament are there, two ex-officio members, the President of the Federation of Indian Chambers of Commerce and Industry, the President of the Associated Chamber of Commerce of India, and six other non-official members. The names of these Members have already been announced in the press note.

Mr. Speaker: He wants to know the representatives of the small assesseees

The Minister of Finance (Shri Morarji Desai): The Members of Parliament are all small assesseees -- those who are here.

Shri Hem Barua: We want the names: we can find out.

Shri Morarji Desai: Shri C. R. Pattabhi Raman, Shri Mool Chand Jain, Shrimati Mafida Ahmed, Shri I. T. Lohani.

Shri Prabhat Kar: Shri Lohani is the Nawab of Palanpur.

Shri Morarji Desai: He does not pay income-tax on his privy purse.

Shri Ram Krishan Gupta: In the statement, it is stated that the nominated members included other interests also. I wanted to know what this meant.

Shri Morarji Desai: It means auditors, practitioners and people like that.

Shri Damani: May I know whether any meeting of this advisory committee has taken place, and if so, the decision taken at that meeting?

Shrimati Tarkeshwari Sinha: No meeting has yet taken place.

Shri Tangamani: May I know when the tenth member is going to be appointed, and also the period for which